

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

Notes of the registry	Orders of the Tribunal
	<p>O.A. No. 290/00285/2015 Date of Order : 28/09/2016</p> <p>Mr S.K. Malik, Counsel for applicants. Mr Kamal Dave, Counsel for respondents No. 1 & 2. None present for respondent No. 3.</p> <p>Heard both sides for some time.</p> <p>Mr Malik, Ld. Counsel for applicants submitted that pending this Original Application, the respondents have declared result on 26.09.2016 of all the applicants declares successful. Therefore, the present OA may be disposed of being not pressed.</p> <p>Considering the submission made by Ld. Counsel for applicant, the OA is disposed of being not pressed.</p> <p> [Praveen Mahajan] Administrative Member</p> <p> [S.K. Kaushik] Judicial Member</p> <p>ss</p>

~~Reeves~~
9/07/16

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